# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 422 TO BE ANSWERED ON 06.02.2025

#### LATEST DATA ON INTER-STATE MIGRANT WORKERS

#### **422. SHRI SANDOSH KUMAR P:**

Will the Minister of Labour and Employment be pleased to state:

- (a)the total number of inter-State migrant workers in the country;
- (b)the number of inter-State migrant workers in each State;
- (c)whether the inter-State migrant workers are eligible for social security benefits;
- (d)if so, the details thereof; and
- (e)if not, the reasons therefor?

### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): As per Census 2011 data, the total number of inter-State migrant workers in the country are 4,14,22,917. State-wise number of workers who migrated to other States in search of job is at Annexure.

The Government is implementing several social security and welfare schemes for all unorganized workers including migrant workers. These schemes include; (i) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY), (ii) PM SVANidhi scheme, (iii) Pradhan Mantri Awas Yojana. (iv) Ayushman Bharat Pradhan Mantri Jan Arogya Yojana and (v) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM).

The Ministry of Labour and Employment has also launched the eShram- "One-Stop-Solution" on 21st October 2024. eShram- "One-Stop-Solution" entails integration of different Social Security/ Welfare schemes at single portal i.e., eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them, through eShram. So far, twelve (12) Social Security/ Welfare Schemes have been integrated/ mapped with eShram which includes: - Mahatma Gandhi National Rural Employment Guarantee Act, National Social Assistance Programme (Indira Gandhi National Disability Pension Scheme, Indira Gandhi National Widow Pension Scheme, National Family Benefit Scheme) Pradhan Mantri Awas Yojana - Gramin (PMAY-G), etc.

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Annexure referred to in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 422 for 06.02.2025 raised by Sandosh Kumar P, MP (RS) regarding Latest data on Inter-State migrant workers.

State wise Number of persons who moved in for work & Employment as per Census – 2011 (Migrant Workers)		
S.		(rigiant Workers)
No.		Persons
	ANDAMAN & NICOBAR	
1	ISLANDS	52,129
2	ANDHRA PRADESH	37,37,316
3	ARUNACHAL PRADESH	1,19,244
4	ASSAM	5,72,064
5	BIHAR	7,06,557
6	CHANDIGARH	2,06,642
7	CHHATTISGARH	10,21,077
8	DADRA & NAGAR HAVELI	63,779
9	DAMAN & DIU	73,782
10	GOA	1,15,870
11	GUJARAT	30,41,779
12	HARYANA	13,33,644
13	HIMACHAL PRADESH	2,96,268
14	JAMMU & KASHMIR	1,22,587
15	JHARKHAND	8,24,259
16	KARNATAKA	28,87,216
17	KERALA	7,13,934
18	LAKSHADWEEP	6,135
19	MADHYA PRADESH	24,15,635
20	MAHARASHTRA	79,01,819
21	MANIPUR	22,750
22	MEGHALAYA	52,797
23	MIZORAM	62,828
24	NAGALAND	1,10,779
25	NCT OF DELHI	20,29,489
26	ODISHA	8,51,363
27	PUDUCHERRY	70,721
28	PUNJAB	12,44,056
29	RAJASTHAN	17,09,602
30	SIKKIM	46,554
31	TAMIL NADU	34,87,974
32	TRIPURA	92,097
33	UTTAR PRADESH	31,56,125
34	UTTARAKHAND	6,17,094
35	WEST BENGAL	16,56,952
	INDIA	4,14,22,917
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Source: Census 2011.